

13.11.2013

O.A. No.468/2009

Hon'ble Sri Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri Deepak Shukla for Sri Prashant Kumar  
Res: Sri G.S. Sikarwar

Learned counsel for applicant submitted that since the applicant is not contacting him as such he has nothing to say in the present O.A..

Learned counsel appearing on behalf of the respondents submitted that the similar issue has already been decided by the Principal Bench in O.A. No. 2899/2009 along with connected OAs. Since the learned counsel for applicant have no instruction in the matter, as such O.A. is dismissed for want of instruction.

Ch  
M(A)

U.R. Agarwal  
M(J)

HLS/-

OB  
Copy of order  
Dated 13-11-13  
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19-11-2013